

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt.(RJS) /99/2008

Dated : 13th November, 2008

For administrative reasons the following transfer / posting of RJS Officer in the rank of Additional Civil Judge (Jr. Div.) and Judicial Magistrate is made with immediate effect :-

S. No.	Name of Officer	From	To	Vice
01.	Shri Praveen Kumar Mishra	ACJ (JD) JM No.2, Alwar	ACJ(JD)JM No.7, Jodhpur	Vacant

Note : The Officer is directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER,
REGISTRAR GENERAL